

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins) No. 215 of 2021**

**IN THE MATTER OF:**

**Shri Ravindra G. Sapkal**

**....Appellant**

**Vs.**

**Samata Nagari Sahkari Patsanstha  
Maryadit, Kopargaon**

**....Respondent**

**Present:**

**For Appellant: Mr. Devesh Agrawal and Ms. Divya Parab,  
Advocates.**

**For Respondent: Mr. Abhinav Goyal, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**06.04.2021:** Counsel for the Appellant to file Rejoinder within two weeks. Parties to file brief Written Submissions not more than three pages and copies of Judgments they want to rely on (unless Written Submissions have already been filed), within two weeks.

List the Appeal 'For Admission (After Notice) Hearing' on **18<sup>th</sup> May, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sr/md*